

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 152 OF 2015

Dated :11th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of :

Punjab State Transmission Corpn. Ltd. ...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Tanvi Singh for
Mr. Sakesh Kumar for R-1

ORDER

Respondent No.2 is served and affidavit of service has been filed. It is represented that the pleadings are complete.

List the matter for hearing on **29.03.2016.**

**(I. J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**